

varieties of fruits in Gujarat, as the Gujarat Agricultural University has already communicated its desire in this regard;

(b) whether NBRI is extending its activities in South Gujarat as this region is largest producers of a variety of mangoes;

(c) whether NBRI is conducting further detailed study about world famous Alphanso mango variety of South Gujarat as this variety is in dead condition and it requires urgent research work; and

(d) whether NBRI is intending to communicate with the Gujarat Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI ASHWANI KUMAR): (a) The National Botanical Research Institute (NBRI), Lucknow, a constituent laboratory of Council of Scientific and Industrial Research (CSIR), had communicated its response in affirmative to Agricultural University, Gujarat There has been no response from the University. CSIR-NBRI has thus not taken any further action.

(b) No, Sir.

(c) No, Sir.

(d) CSIR-NBRI is willing to extend cooperation to the Agricultural University, Gujarat and is awaiting its response.

Bargi Vyapvartan Yojana as National Project

¶2932. SHRI RAGHUNANDAN SHARMA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Government has implemented the scheme of declaring big irrigation projects as national projects and giving them 90 per cent aid under the Accelerated Irrigation Benefit Programme;

(b) if so, the details thereof;

(c) whether there is any proposal to declare Bargi Vyapvartan Yojana of Madhya Pradesh as a national project; and

(d) if so, the action taken thereon so far, and by when it is likely to be declared a national project?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) and (b) The Union Cabinet in its meeting held on 7.2.2008 approved the scheme of national projects and also approved 14 projects as national projects.

†Original notice of the question was received in Hindi.

The list of these 14 projects is given in the Statement-I (*See below*). The criteria for selection of National Projects is given in the Statement-II (*See below*). As per the guidelines of National Projects, the projects are eligible for 90% grant of the balance project cost (cost of work) of irrigation and drinking water components of the project.

(c) and (d) Government of Madhya Pradesh has requested to include Bargi Diversion Project of Madhya Pradesh in the scheme of National Projects. The proposal has been examined.

A new project is declared as national project after ascertaining its eligibility for assistance and availability of funds, clearance from Expenditure Finance Committee/Project Investment Board and on the recommendation thereupon of a high powered Steering Committee and thereafter obtaining the approval of Union cabinet.

Statement-I

List of projects declared as National Projects

| Sl. No. | Name of the Project | (1) Irrigation (ha.) (2) Power (MW) (3) Storage (MAF) | State |
|---------|--------------------------|---|-------------------|
| 1 | 2 | 3 | 4 |
| 1. | Teesta Barrage | (1) 9.23 lakh (2) 1000 MW (3) Barrage | West Bengal |
| 2. | Shahpur Kandi | (1) 3.80 lakh (2) 300 MW (3) 0.016 MAF | Punjab |
| 3. | Bursar | (1) 1 lakh (indirect) (2) 1230 MW (3) 1 MAF | Jammu and Kashmir |
| 4. | 2nd Ravi Vyas Link | Harness water flowing across border of about 3 MAF | Punjab |
| 5. | Ujh Multipurpose Project | (1) 0.32 lakh ha (2) 280 MW (3) 0.66 MAF | Jammu and Kashmir |
| 6. | Gyspa Project | (1) 0.50 lakh ha (2) 240 MW (3) 0.6 MAF | Himachal Pradesh |

| 1 | 2 | 3 | 4 |
|-----|---------------------------|--|----------------------------------|
| 7. | Lakhvar Vyasi | (1) 0.49 lakh (2) 420 MW (3) 0.325 MAF | Uttaranchal |
| 8. | Kishau | (1) 0.97 lakh (2) 600 MW (3) 1.04 MAF | Himachal Pradesh/ Uttaranchal |
| 9. | Renuka | (1) Drinking water (2) 40 MW (3) 0.44 MAF | Himachal Pradesh |
| 10. | Noa-Dehang Dam Project | (1) 8,000 ha. (2) 75 MW (3) 0.26 MAF | Arunachal Pradesh |
| 11. | Kulsi Dam Project | (1) 23,900 ha. (2) 29 MW (3) 0.28 MAF | Assam |
| 12. | Upper Siang | (1) Indirect (2) 9500 MW (3) 17.50 MAF (4) Flood moderation | Arunachal Pradesh |
| 13. | Gosikhurd | (1) 2.50 lakh (2) 3 MW (3) 0.93 MAF | Maharashtra |
| 14. | Ken Betwa | (1) 6.46 lakh (2) 72 MW (3) 2.25 MAF | Madhya Pradesh |

Statement-II

The criteria for selection of National Projects is as under

- (a) International projects where usage of water in India is required by a treaty or where planning and early completion of the project is necessary in the interest of the country.
- (b) Inter-State projects which are dragging on due to non-resolution of Inter-State issues relating to sharing of costs, rehabilitation, aspects of power production etc., including river inter-linking projects.

(c) Intra-State projects with additional potential of more than 2,00,000 hectare (ha.) and with no dispute regarding sharing of water and where hydrology is established

Creation of resources from water

2933. SHRI RAM JETHMALANI: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the attention of Government has been drawn towards the news item captioned 'wealth out of water' published in the media recently;

(b) if so, whether it is a fact that the Government sponsored local resources have been utilized to create sources of income through water harvesting and management;

(c) if so, the details in this regard; and

(d) whether Government would implement this scheme in the country at the national level?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) Government of India is aware of the news item captioned 'Wealth out of water' published in 'The Pioneer' on 21st April, 2011, underlining the fact that the revival of lakes and tanks addresses the problem of water shortage as well as generates employment for local communities.

(b) and (c) State Governments conceive, plan and implement various schemes, *inter alia*, to utilize water to create sources of income through water harvesting and management through revival of lakes and tanks.

(d) Government of India encourages such initiatives of water conservation and participatory approach to water resources management through policy directives and providing technical and financial assistance to the State Governments through various schemes, like Demonstrative Projects on Rain Water Harvesting and Artificial Recharge to Ground Water under Ground Water Management and Regulation, Artificial Recharge of Ground Water through Dugwells and Repair, Renovation and Restoration (RRR) of Water Bodies.

Rengali Irrigation Project as a national project

2934. SHRI RUDRA NARAYAN PANY: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether it is a fact that Rengali Irrigation Project in Orissa is considered to be declared as a national project;

(b) if so, the details thereof; and

†Original notice of the question was received in Hindi.